## HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

## ABSTRACT

**Junior Civil Judges** - Transfer and Posting of Junior Civil Judges - ORDERS - ISSUED.

## ROC.NO.430/2020-B.SPL.

NOTIFICATION NO.392-B.SPL.

DATED:09.07.2020.

READ:

High Court's Notification No.391-B.Spl., dated 08.07.2020.

In continuation of the High Court's Notification read above, the High Court made the following Transfer and Posting of Junior Civil Judge:-

Smt. S.Sailaja, Prl. Junior Civil Judge, Chittoor, is transferred and posted as Prl. Junior Civil Judge, Kavali, Nellore District (post kept vacant).

- i) Smt. S.Sailaja, shall handover charge of her post to the I Addl. Junior Civil Judge, Chittoor and proceed to her new station. She shall take charge of her post and also the post of Addl. Junior Civil Judge, Kavali, from Prl. Junior Civil Judge, Kovur. After assumption of charge as Prl. Junior Civil Judge, Kavali, she will be in charge of the post of Addl. Junior Civil Judge, Kavali, until further orders.
- ii) The I Addl. Junior Civil Judge, Chittoor, will be in charge of the post of Prl. Junior Civil Judge, Chittoor, until further orders.

NOTE: 1. Smt. S.Sailaja, shall get herself relived from her present post on or before 15.07.2020 and join in her new post on or before 22.07.2020 without fail.

2. The Order placed in the High Court's Website http://hc.ap.nic.in and the downloaded copy from the web site is valid for relieving and joining duty.

Sunh 9.7.20

REGISTRAR (RECRUITMENT)
I/C REGISTRAR (VIGILANCE)

To

- 1. The officer concerned.
- 2. Icharge Officer concerned.
- 3. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
- 4. The Registrar General, and other Registrars, High Court of Andhra Pradesh, Amaravati.
- 5. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati. (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 6. The Secretary to Government, Law (L.A & J SC.F), Department, Government of Andhra Pradesh, Amaravathi.

- 7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
- 8. The Prl. District and sessions Judges, Chittoor and Nellore.
- 9. The I Addl. District and Sessions Judges, Chittoor and Nellore.
- 10. The Prl. and I Addl. Junior Civil Judges, Chittoor.
- 11. The Prl. and Addl. Junior Civil Judges, Kavali, Nellore District.
- 12. The Prl. Junior Civil Judge, Kovur, Nellore District.
- 13. The District Treasury Officer, Chittoor and Nellore.
- 14. The Sub Treasury Officer, Kavali, Nellore District

## 15. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.